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Title: Introduction of the Clinical Establishments (Registration And Regulation) Amendment Bill, 2015 (Amendment of section 2, etc.).

SHRI A.P. JITHENDER REDDY (MAHABUBNAGAR): Sir, I beg to move for leave to introduce a Bill further to amend the Clinical Establishments (Registration and Regulation), Act, 2010.

HON. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Clinical Establishments (Registration and Regulation) Act, 2010."

The motion was adopted.

SHRI A.P. JITHENDER REDDY: Sir, I introduce the Bill.

15.45 1/2 hours